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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010712292025**

\+ CS(COMM) 1006/2025, I.A. 31414/2026

NAYARA ENERGY LIMITED

.....Plaintiff

Through: Mr. Anukrit Gupta, Adv.

versus

SAP INDIA PRIVATE LIMITED & ANR.

.....Defendant

Through: Mr. Susmit Pushkar, Mr. Anchit Oswal, Advs. for D-1.
Mr. . Madhav Suri & Ms. Akanksha Singh, Advs for D-2

CORAM:
JOINT REGISTRAR (JUDICIAL) SH. KISHOR KUMAR (DHJS)

O R D E R

% 18.11.2026

Matter is taken up through physical hearing as well as video conferencing.

I.A. 31414/2026 (u/O VIII Rule 9 r/w Sec. 151 CPC filed by defendant no.1)

Ld. Counsel for plaintiff seeks one week time to file Reply to the present application. Let the same be filed within 7 days with advance copy to Ld. Counsel for defendant no.1.

Put up for the said purpose/further proceedings on 05.02.2027.

KISHOR KUMAR (DHJS)
JOINT REGISTRAR (JUDICIAL)

NOVEMBER 18, 2026/SM

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